

ITEM NO.12

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 26994/2023

THE NATIONAL FEDERATION OF SOCIETIES FOR
FAST JUSTICE & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.176220/2023-GRANT OF INTERIM RELIEF
IA No.176219/2023-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No.176221/2023-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 15-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Satya Mitra, AOR
Mr. Colin Gonsalves, Sr. Adv.
Ms. Mugdha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Application seeking permission to file lengthy list of dates
is allowed.

Before we proceed further in the matter, we call for a report
from the National Legal Services Authority of India (NALSA) qua the
scheme which the petitioner(s) seeks implementation of.

Let needful be done within three weeks.

List after four weeks.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER